

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2013

Dated : 29th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Uttar Pradesh Power Corporation Ltd.Appellant(s)

Versus

Rosa Power Supply Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s):

Mr. M.G. Ramachandran
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s):

Ms. Shally Bhasin
Mr. Lakshmeesh for R.1
Mr. Sanjay Singh for R.2

ORDER

Post the matter for further hearing on **06.8.2013**. In the meantime, it is open to the State Commission to file the reply after serving copy on the other side.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**